NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1248/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES:

Ad Street

V/s.

Percept Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Midhelea Petitional

ORDER T.C.P. No. 1248/I&BPC/NCLT/MB/MAH/2017

- 1. The Learned Representative from the side of the Operational Creditor is present.
- 2. Form No. 5 dated 26.07.2017 is on record for the debt amount of Rs. 15,60,337/-.
- 3. Certain compliances as prescribed under section 9 is yet to be made.
- 4. The name of the IRP is to be proposed.
- 5. The Petitioner is directed to serve a Notice intimating the next date of hearing to the Debtor.
- Adjourned to 23rd August, 2017. 6.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 03.08.2017.

Sd/-M.K. Shrawat Member (Judicial)